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WP-40645-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 19th OF NOVEMBER, 2025

WRIT PETITION No. 40645 of 2025

OM PRAKASH AGRAHARI AND OTHERS Versus DEV DUTT GUPTA AND OTHERS

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Appearance:

Shri Chandra Shekhar Upadhyay - Advocate with Shri Rajesh Nema, Advocate for the petitioners.

Shri Anubhav Jain - Government Advocate for the respondent/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioners seeks leave to withdraw the petition reserving the right of the petitioners to approach the jurisdictional Guardians & Wards Court.

Petition is accordingly dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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